



2026:AHC:22961

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 2430 of 2026

Mohammad Aseen

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Mohd. Kamar Shah Alam
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by counsel for the petitioner to dismiss present writ petition as not pressed with liberty to approach the authority concerned.
2. Prayer made is allowed.
3. The writ petition is dismissed as not pressed with liberty as prayed.

(Prakash Padia,J.)

February 3, 2026

Pramod Tripathi